

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **23.06.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 303/2026 For Stay IA No. 861/2026 Interim Injunction IA No. 862 & 863/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 304/2026 For Direction IA No. 864/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 300/2026 For Stay IA No. 851/2026 For Urgent Hearing IA No. 852/2026 To dispense with IA No. 853/2026	GRK Reddy Vs Pegasus Assets Reconstruction Company Pvt Ltd & Anr	Ms. M Savitha Devi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors (India) Pvt Ltd Vs BMW India Pvt Ltd & Anr		Mr. Diwakar Maheshwari- R1
5.	IA No. 1733/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	

6.	IA No. 134/2026 (For Condone Delay) in Comp App (AT) (CH) No. 08/2026	Bhawarlal Bhagrajji & 4 Ors. Vs Jindutt Safe Vaults Pvt Ltd & 5 Ors.	Mr. Srenik S Jain	Dr. Abhishek Murali, CA - R1
7.	Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 865/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 253/2026 For Exemption IA No. 700/2026 For Stay IA No. 701/2026	Badi Dukan LLP Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. AS Vishwajith	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
10.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
11.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa R12
12.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. & Ors WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
13.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4

14.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
15.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt Ltd Vs AKCT Chidambaram Cotton Pvt Ltd	Mr. Abishek Jenasenana	Mr. T Shanmugam
16.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9
17.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati, Erst. Chief Promoter & Managing Director of ISR Infra Pvt Ltd Vs ISR Infra Pvt Ltd, Rep by the RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
18.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr. AG Sathyanarayana R1 Mr. Jerin Asher Sojan R2
19.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	Ms. Almas Mohammed
20.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd., Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
21.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2
22.	Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Allwin Godwin R1 R12 Mr. Palash Taing R2 R3 R13 Mr. P Raj Kumar Jhabakh R4 Mr. Chidambara Sastry Sarva R6 R7 Mr. Pranav Gopalakrishnan R9 Mr. Vinod Kumar R11

23.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3
24.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3 Mr. Raymond Albyness R6 Mr. Abhishek Jenassenan R8
25.	Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	Mr. Jerin Asher Sojan R1-R5 Mr. Sankar P Panicker R6 R9-R12
26.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
27.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. R Sivaraman R1 Mr. Surya Teja SS Nalla R9
28.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025	Balaji Loganathan Former Managing Director/Promoter of GV Annai Hospital Vs Karur Vysya Bank Ltd & Anr	Mr. Anthony Selvam	Mr.S Sathiyarayanan R1 Mr. NP Vijayakumar R2
29.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FISmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd	Mr. T Ravichandran	Mr. Akhil Bhansali
30.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno Service Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
31.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	Mr. ML Narasimham R1
32.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkat Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
33.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator), Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	Mr. T Ravichandran

34.	Comp App (AT) (CH) (Ins) No. 617/2025 For Exemption IA No. 1716/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	Mr.AG Sathyanarayana
35.	Comp App (AT) (CH) (Ins) No. 19/2026	HRD Integrated Manpower Solution, A Sivan – Proprietor Vs RP, Pankaj Srivastava, Kattera India Pvt Ltd	Ms. Shubharanjani Ananth	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jhabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
37.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Deccan Mining Syndicate Pvt Ltd Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
38.	Comp App (AT) (CH) No. 107/2023 To Adv. Hg. IA No. 716 & 570/2026	Vishnu Nischal Rajkumar Vs Radha Krishna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
39.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
40.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
41.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
42.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in